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THE MIZORAM UNIVERSITY (AMENDMENT) ACT, 2007  
#  
NO. 24 OF 2007

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[28th May, 2007.]

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An Act to amend the Mizoram University Act, 2000.  
BE it enacted by Parliament in the Fifty-eighth Year of the Republic of  
India as follows:-

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1.

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Short title.

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1. Short title. - This Act may be called the Mizoram University  
(Amendment) Act, 2007.

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2.

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Insertion of new section 9A.

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2. Insertion of new section 9A - .In the Mizoram University Act, 2000,  
after section 9, the following section shall be inserted, namely:-

"9A. The Chief Rector. -The Governor of the State of Mizoram shall be  
the Chief Rector of the University."

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K. N. CHATURVEDI,  
Secy. to the Govt. of India.

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